

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE-10/2016-17 (Purchase Cell)

Sealed Tenders are invited in favour of Undersigned from bonafide and reputed registered Firms / Suppliers having requisite experience to execute the order for supply of **New Year Greetings Card** for use of the Court within ten days from the date of Upload on the website of Patna High Court: <http://Patnahighcourt.bih.nic.in> .

Terms & Conditions: -

- (i) The card should be in fine glossy thick paper both side multicolour printing.
- (ii) The quality and size of the card can be seen during office hour in the Purchase Cell of Patna High Court.
- (iii) The rate quoted in the tender should be exclusive of all taxes, taxes will be charged as per Bihar Finance Rule.
- (iv) No advance payment shall be made.
- (v) The firms shall submit their bill in triplicate at the time of supply of materials.
- (vi) The Court reserves the right to accept or reject any or all tenders.
- (vii) The firms should have VAT Number and PAN No.
- (viii) Payment will be made through Bank Draft, not in Cash.

Bhawan D. 12.11.16

Registrar (Estab)
Patna High Court.
Patna